

SPECIAL BENCH

ITEM NO.126

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.22/2023, CONT. A. No.03/2023 & CA No.43/2023

IN CP No.37/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI UMESH KUMAR SHUKLA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 6th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SUNITA SRIVASTAVA & ANR V/S ESS CEE BIOTECH (INDIA) PRIVATE LIMITED & ANR.
UNDER SECTION	241/244 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rahul Agarwal, Adv.

: For the Petitioner

Sh. Yashoj Guglani with
Sh. Narender Thakur, Adv.

: For the Res. No.2

ORDER

Ld. Counsels representing their respective parties are present.

- 1.** At the joint request of the Ld. Counsels representing the parties, the matter is adjourned for final hearing on 18th July, 2024 before the Regular Bench.

-Sd-

**(Umesh Kumar Shukla)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

6th June, 2024

*Kavya Prakash Srivastava
(Stenographer)*